

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).9625-9637/2008

U.O.I. & ORS.

Petitioner(s)

VERSUS

GURDIT & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

WITH SLP(C) NO. 12672-12674 of 2008
(With office report)

Date: 30/08/2011 These Petitions were called on for hearing today.

For Petitioner(s) Mr.A.K.Kaul,adv.
Mr. B. Krishna Prasad,Adv.

For Respondent(s) Mr.Dhiraj,adv.
Mr. P.N. Puri,Adv.
Mr. Sanjeev Malhotra ,Adv

UPON hearing counsel the Court made the following
O R D E R

Service is complete. All the respondents are granted four weeks time as a last chance for filing counter affidavit.

List the matter on 28.09.2011.

(Sunil Thomas)
Registrar

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